

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 318
CP.CAA-40(ND)/2023

IN THE MATTER OF:

Neer Infracon Ltd AND Kanth Infra Structure Ltd. Petitioner/Applicant

Order under Section 230-232

Order delivered on 29.04.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Kabir Diwan, Mr. Deepak Diwan, Advs.
For the RD : Mr. Aakash Sharma, Adv.

ORDER

Ld. Counsel appears for the Petitioner. Ld. Counsel appears for the RD. No one has appeared on behalf of the OL and Income Tax Department.

The Petitioner is directed to file an undertaking w.r.t. Income Tax dues within one week.

List the matter **on 08.07.2024.**

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

Ajay